

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-01-2023 AT 02:30 PM**

**Company Petition IB/191/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Kalidindi Venkateswara Raju

**...Operational Creditor**

**Vs**

Hemarus Therapeutics Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. Y Suryanarayana for the Operational Creditor and Ld. Counsel Shri. Dheeraj for the Corporate Debtor present.

This being a special bench, matter adjourned to 13.02.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**